GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3529 ANSWERED ON:16.04.2010 DISINVESTMENT OF NTPC Das Gupta Shri Gurudas

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has disinvested a part of its equity in the National Thermal Power Corporation (NTPC);
- (b) if so, the details thereof;
- (c) whether the share offer reserved for the small retail investors was grossly under scribed/under sub-scribed;
- (d) if so, the details alongwith reasons therefor; and
- (e) the Government's reaction thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

- (a) Yes, Sir.
- (b) In February 2010, Government disinvested 5% paid up equity capital of NTPC out of Government shareholding of 89.50% through Further Public Offering in the domestic market and Government realized an amount of Rs. 8480.10 crore.
- (c) The retail portion was undersubscribed.
- (d)& (e) The retail portion was subscribed to the extent of 0.15%. The shares of NTPC were already listed on the stock exchanges and were thus available in the market. The overall Issue was subscribed to the extent of 1.23 times. The Government policy remains to enable retain participation.